

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:129
ANSWERED ON:23.07.2002
FUNDS FROM DIESEL CESS FOR DEVELOPMENT OF ROADS
RAMSHETH THAKUR,V. VETRISELVAN

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the amount of cess collected on diesel and petrol by the Union Government during the last three years and the current year;
- (b) of this, the amount allocated to the State Governments for the development of rural roads during the said period, State-wise;
- (c) whether the Government have received any progress report from State Governments about the development of roads and utilization of allocated funds;
- (d) if so, the details thereof, State-wise;
- (e) if not, the reasons therefor;
- (f) the reaction of the Government thereto; and
- (g) the steps taken by the Government to direct the States for timely utilization of the said funds?

Answer

MINISTER OF RURAL DEVELOPMENT(SHRI SHANTA KUMAR)

(a) to (g) A Statement is laid on the Table of the House

Statement referred to in Reply to Lok Sabha Starred Question No.129 admitted for Answer on 23rd July, 2002 The details of the amounts collected by way of Cess on Petrol (Motor Spirit) and Diesel (High Speed Diesel) during 1999-2000, 2000-01 and 2001-02 (April-November, 2001) are annexed (Annexure-I).

2. Project proposals to the tune of Rs.7553.28 crores have, so far, been cleared under the Pradhan Mantri Gram Sadak Yojana (PMGSY) and the works are in various stages of execution; 7221 of the 12867 road works taken up in the year 2000-01 have since been completed and others are expected to be completed by December 2002. The road works cleared in the year 2001-02 have commenced in most States and are also expected, by and large, to be completed during the current year. The progress of works is being regularly reviewed with the State Governments/ Union Territory Administrations in the interest of timely completion of the same.

3. A Statement showing the State-wise Allocation, Expenditure incurred and the number of road works completed so far, under the Pradhan Mantri Gram Sadak Yojana (PMGSY), is enclosed at Annexure-II.

Annexure-I

(Rs. in crore)

Major Head	1999-2000	2000-01	2001-02	(April-November,2001)
Customs				
Additional duty on MS (Rs. 1/ltr on MS)	0	2	1	
Additional duty on HSD# (Rs. 1/ltr on HSD)	662	68	2	
Central Excise				
Additional duty on MS (Rs. 1/ltr on MS)	845	1135	764	
Additional duty on HSD (Rs. 1/ltr on HSD)	3716	3964	2631	
Total	5223	5169	3398	

Figures for the period April-November, 2001 only are readily available.
MS denotes Motor Spirit (Petrol)
HSD stands for High Speed Diesel

Annexure-II

(Rs. in crore)
States

Annual Cumulative expenditure incurred No. of Road

Allocation up to end of June, 2002 works completed

1	Andhra Pradesh	190.00	214.21	930
2	Arunachal Pradesh	35.00	71.51	122
3	Assam	75.00	77.48	13
4	Bihar	150.00	12.00	0
5	Chhatisgarh	87.00	86.61	2
6	Goa	5.00	5.00	57
7	Gujarat	50.00	61.10	148
8	Haryana	20.00	17.28	14
9	Himachal Pradesh	60.00	62.30	119
10	Jammu & Kashmir	20.00	7.37	0
11	Jharkhand	110.00	75.00	5
12	Karnataka	95.00	82.15	227
13	Kerala	20.00	13.10	0
14	Madhya Pradesh	213.00	93.89	60
15	Maharashtra	130.00	116.21	757
16	Manipur	40.00	31.33	404
17	Meghalaya	35.00	35.39	109
18	Mizoram	20.00	34.16	9
19	Nagaland	20.00	26.21	114
20	Orissa	175.00	93.78	19
21	Punjab	25.00	42.25	92
22	Rajasthan	130.00	143.94	281
23	Sikkim	20.00	26.86	30
24	Tamil Nadu	80.00	79.48	155
25	Tripura	25.00	24.62	193
26	Uttar Pradesh	315.00	247.83	3246
27	Uttaranchal	60.00	30.45	12
28	West Bengal	135.00	73.10	53

Value of work done